BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.102 of 2017 (SZ)

Applicant(s) **Respondent(s)**

C.Murugan
M/s.Manjunath Dyeing Works,
No.7, 26th Cross,
Anekallappa Mutt Lane,
Cubbonpet, Bangalore 560002

Vs. The Member Secretary,
Karnataka State Pollution Control Board,
Parisara Bhavana, 1st to 5th Floor,
49, Church Street, Bengaluru 560001

2. Karataka State Pollution Control Board
Rep. by its Regional Officer
Bangalore City West

3. Karnataka State Small Industries Devp
Corpn. Rep. by its General Manager
Bangalore

4. The Secretary to Govt., Industries Dept
Bangalore

Legal Practitioners for Applicant(s)

Mr. K.S.Viswanathan
M/s.V.Suthakar, K.S.Viswanathan
& N.Anantha Kavitha, M.Gopi

Legal Practitioners for Respondents

Mr.Thirunavukkarasu for R 1 & 2
Mr.M.R.Gokul Krishnan &
B.Sarenyadevi for R3

Note of the Registry	Orders of the Tribunal
Item No.22 .	Date: 21st December, 2017 The application is listed for final arguments. Learned counsel appearing for the applicant prays time. List the matter on 06.02.2018. …….., JM (Justice M.S.Nambiar)